

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 3972
TO BE ANSWERED ON 28.03.2022

Guidelines for Online Courses

3972. SHRI GAUTAM GAMBHIR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has set up any separate guidelines for regulating online courses and certifications offered by companies for enhancing professional competence; and
- (b) if so, the details thereof ?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) and (b) The Ministry of Education has issued advisory regarding taking precautions against high claims made by Ed-Tech companies while opting for courses, tutorials, coaching etc. in an online mode. The details are available at https://www.education.gov.in/en/parl_ques. Further, UGC and AICTE have also notified regulations for offering full-fledged online programme by the Higher Educational Institutions (HEIs). These regulations, inter-alia, include eligibility conditions, recognition process for offering online programmes, maintenance of infrastructural, academic and other quality standards by HEIs. It prohibits franchise arrangement with private sector and the ownership of offering online programmes shall be that of HEIs only. The details may be accessed at <https://www.ugc.ac.in/pdfnews/221580.pdf>.
